

THE MINISTER OF SURFACE TRANSPORT (SHRI T. G. VENKATRAMAN): (a) and (b) The river Coovum serves as a connecting link between the North Buckingham canal and south Buckingham canal. A techno-economic feasibility study covering the integrated canal system comprising Buckingham Canal, Commemur Canal, Eluru Canal, Kakinada Canal alongwith river Godavari and Krishna river system linking Madras and Kakinada was carried out by the Inland Waterways Authority of India (IWAI) during 1994-95. Copies of the study report have been sent to the Government of Andhra Pradesh and Tamil Nadu for their comments on physical characteristics, availability of water discharge, port hinter land, cargo movement and on the financial and economic viability of the scheme.

#### Suicide by Women

3154. SHRIMATI URMILABEN CHIMANBHAI PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of suicide by women recorded in the years 1994-95 and 1995-96;

(b) the main reasons therefor;

(c) the number of the cases filed by the relatives and in how many of the cases charge-sheets have been filed and how many have been convicted; how many have been acquitted; and

(d) whether Government intend to amend the existing Anti-dowry Act, if so, when and how?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): (a) TO (d) Information is being collected and will be laid on the Table of the House.

#### विद्युत करणों की स्थापना

3155. श्री चिमनभाई हरिभाई शुक्ल: क्या वस्त्र मंत्री यह बताने की कृपा करेंगे कि

(क) विद्युत करणों की स्थापना के विषय में सूचना ज्ञापन भेजने हेतु कितना शुल्क लिया जा रहा है;

(ख) क्या इस संबंध में वित्त मंत्रालय को कोई अभ्यावेदन भेजा गया है कि शुल्क की वसूली प्रति इकाई करने के बजाय प्रति करघा की जाए चाहे एक इकाई में कितने भी करघे स्थापित किए जाने हों; और

(ग) यदि हां, तो इस पर क्या कार्रवाई की जा रही है?

वस्त्र मंत्री (श्री आर० एल० जालप्पा): (क) विद्युतकरणों की स्थापित करने पर प्रति व्यक्ति 1000 रु० जमा किया जाना है।

(ख) जी, नहीं।

(ग) प्रश्न नहीं उठता।

#### Failure of Telephone System in Gujarat

3156. SHRI RAJUBHAI A. PARMAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that telephone system in Ahmedabad in particular and Gujarat in General, went hay-wire during the very first rains this year;

(b) if so, the number of lines affected and the telephone which have been dead for over 10 days during June, July and August this year in Ahmedabad, Surat, Bhavnagar, Rajkot, Vadodara, Jamnagar and Bharuch;

(c) in how many cases has refund of rent been made on account of continued inoperation of the lines for periods longer than ten days; and

(d) the loss incurred by the Tele communications Department on this account?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VERVA): (a) During the month of June 96, Gujarat as a whole and Ahmedabad in particular experienced cyclonic condition and continuous heavy rains resulting in breakdown of large number of under-ground cables and overhead alignments. This caused disruption in telephone services in some cities of Gujarat.

(b) The information is given in the enclosed statement (See below).

(c) The number of cases in which rebate has been approved (telephone remaining out of order for more than 7 days) is given below:

(i) Ahmedabad	—	14809 cases
(ii) Surat	—	3212 cases
(iii) Bhavnagar	—	969 cases
(iv) Rajkot	—	3531 cases
(v) Vadodra	—	683 cases
(vi) Jamnagar	—	14 cases
(vii) Bharuch	—	790 cases